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1	2	3	4	5	6	
7.	Phase-II	Uttar Pradesh	Raebareli	23.08	services.	
8.	Phase-IV	Andhra Pradesh	Manga lagiri	47.98		
9.		West Bengal	Kalyani	72.20		
10.		Maharashtra	Nagpur	87.79		
11.		Uttar Pradesh	Gorakhpur	36.19		
12.	Phase-V	Punjab	Bathinda	64.63		
13.		Assam	Guwahati		No procurement has	
14.		Himachal Pradesh	Bilaspur		yet been done as	
15.		Jammu and Kashmir	Vijaypur, Samba in Jam	mu	construction of	
16.		Jammu and Kashmir	Awantipora in Kashmir		Medical College,	
17.		Tamil Nadu	Madurai		Hospital or OPD	
18.		Bihar	Darbhanga		building has not yet	
19.	Phase VI	Jharkhand	Deoghar	Nil	been completed	
20.		Gujarat	Rajkot			
21	Phase-VII	Telangana	Bibinagar			
22	Phase-VIII	Haryana	Manethi in Rewari			
			District			

## Voluntary retirement by doctors at Dr. RML Hospital, Delhi

2670. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of doctors of Dr. RML Hospital, Delhi who sought VRS during the period 2018-19, the details thereof; and
  - (b) whether VRS was denied to any of them, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Two doctors of Dr. RML Hospital had sought Voluntary Retirement from service in 2018.

The request of one of the two above referred doctors has not yet been agreed to by the competent authority. The explanation of the said doctor has been sought *vide* Office Memorandum dated 02.11.2018 to explain his conduct in taking up commercial assignment without prior permission of the Government as per Rule 10 of Central Civil Services (Pension) Rules, 1972 for which he is liable to be proceeded against.

Based on the explanation submitted by the officer, his request for voluntary retirement from service is under re-consideration in this Ministry.

## Children's deaths in hospitals

- †2671. SHRI LAL SINH VADODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that cases of children's deaths in hospitals have been reported from various parts of the country;
- (b) if so, whether Government has given any guideline to the States where the majority of cases related to children's deaths have been registered; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Yes, in the month of December 2019 and January 2020 there were newspaper reports of infant deaths in hospital of J. K. Lon Kota, Umaid Hospital Jodhpur, MDM Hospital Jodhpur, JLN hospital Ajmer Rajasthan, Civil hospital Rajkot. Civil hospital Ahemdabad, Gujarat, Jhabua, Khandwa, Ratlam and Shajdol district of Madhya Pradesh and Udhampur district of Jammu and Kashmir.

State Governments were asked to get these incidents investigated, take corrective measures and submit detailed report. Based on the findings and observations, States / UTs are further requested to address the gaps identified in the facilities on priority and seek approvals under National Health Mission (NHM), as necessary.

Beside this, the communication from Ministry of Health and Family Welfare (MoHFW) regarding improving the quality of care in public hospitals are sent regularly to all the States/ UTs urging them to follow standard operational guidelines, treatment

<sup>†</sup>Original notice of the question was received in Hindi.